

INQUIRIES AGAINST MUNDHRA FIRMS

*894. **SHRI M. P. BHARGAVA:** Will the Minister of LAW be pleased to state:

(a) whether under the provisions of the Companies Act, any inquiries are being held against any of the companies with which Shri Haridas Mundhra is connected,

(b) if the reply to part (a) above be in the affirmative, under what Sections of the Companies Act the inquiries are being held ; and

(c) whether any reports have been received thereon?

THE MINISTER OF LAW (SHRI G. S. PATHAK) (a) and (b) No Inspectors have been appointed under Section 235 or 237 or any other Section of the Companies Act to investigate into the affairs of any of the companies with which Shri Haridas Mundhra is connected. However, the accounts of Messrs Duncan Stratton & Co. Ltd., and of other companies with which it had business dealings are being examined under Section 209(4) of the Companies Act.

(c) No final report has been received.

ARREARS DUE FROM SUGAR FACTORIES

*895. **SHRI M. C. SHAH** Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state the arrears due from the sugar factories to the cane-growers by the end of February, 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) Out of the total price of Rs. 105.79 crores of sugarcane purchased by sugar factories this year up to 28th February, 1966, Rs. 84.26 crores were paid and Rs. 21.53 crores were in arrears.

CENTRAL SUBSIDY FOR RATIONING IN GREATER CALCUTTA

*896. **SHRI RAM SINGH.** Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state.

(a) whether it is a fact that the Centre had promised to subsidise the cost of introducing rationing in Greater Calcutta,

(b) if so, what was the percentage of subsidy that had been promised; and

(c) what is the present position in regard to this commitment?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI P. GOVINDA MENON): (a) No, Sir.

(b) and (c) Do not arise

CONSTRUCTION OF NEW G. T. ROAD

*897. **SHRI D. THENGARI:** Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state:

(a) whether the Government of Punjab propose to construct a new G.T. Road from Delhi to Amritsar with Central Government assistance, and

(b) if so, what assistance the Central Government propose to give in the matter and what is the expenditure to be incurred by the Government of Punjab?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) (a) No proposal for financial assistance for the construction of a new G.T. Road from Delhi to Amritsar has been received from the Government of Punjab.

(b) Does not arise.

दिल्ली में चने की बिक्री का भाव

*898 श्री विमलकुमार मन्नालासजी चौरङ्गिया क्या खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब में व्यापारियों ने जो चना 52 रुपये प्रति क्विंटल खरीदा था, वही चना दिल्ली में उपभोक्ताओं को 72 रुपये प्रति क्विंटल बेचा जा रहा है; और

(ख) इस व्यापार में पंजाब के व्यापारियों ने, पंजाब सरकार ने अथवा सहकारी समिति ने, राज्य व्यापार निगम ने, दिल्ली के नागरिक